

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 600 OF 2016 IN  
DFR No. 3464 OF 2016**

**Dated: 21<sup>st</sup> November, 2016**

**Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J.Kapoor, Technical Member**

**In the matter of:**

**Vasanvadatta Cement, Unit of Kesoram Industries Ltd. ....Appellant (s)  
Vs.**

**Karnataka Electricity Regulatory Commission & Ors. ....Respondent (s)**

Counsel for the Appellant (s) : Mr. M.G.Ramachandran  
Ms. Ranjitha Ramachandran  
Mr. Shubham Arya

**ORDER**

**IA No. 600 OF 2016  
(Application of leave to Appeal)**

Issue notice to the Respondents returnable on 24.11.2016. Dasti, in addition, is permitted.

List the matter on **24.11.2016.**

**(I.J.Kapoor )  
Technical Member**

ts/kt

**(Justice Ranjana P. Desai )  
Chairperson**